### LOK SABHA STARRED QUESTION NO. \*499

#### **TO BE ANSWERED ON 02.04.2018**

#### **GAS PIPELINE NETWORK**

### \*499. SHRI RAMA KISHORE SINGH: SHRI SUSHIL KUMAR SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

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- (a) whether gas pipeline projects have been sanctioned by the Government in metropolitan cities and the district headquarters in the country particularly in the Dwarka region and Mahavir Enclave of New Delhi and Vaishali district of Bihar;
- (b) if so, the details thereof along with number of towns, metropolitan cities and districts covered with gas pipelines, the funds sanctioned/allocated and the expenditure incurred for the purpose during the last three years and the current year, project/areawise:
- (c) the total length of gas piplines across the country, State/UT-wise along with the details including the composition of entities/companies operating these pipelines;
- (d) whether there are any proposals to start new projects or augment the length of gas pipeline, if so, the details thereof along with the details of funds sanctioned and the targets fixed for completion of the said projects during the said period, project/ areawise; and
- (e) the details of the pending, ongoing and completed projects during the last five years and the current year, project-wise?

#### **ANSWER**

## पेट्रोलियम और प्राकृतिकगैस मंत्री (श्री धर्मेन्द्रप्रधान) MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) to (e) OF THE LOK SABHASTARRED QUESTION NO. \*499 ASKED BY SHRI RAMA KISHORE SINGH AND SHRI SUSHIL KUMAR SINGH TO BE ANSWERED ON APRIL 2, 2018 REGARDING GAS PIPELINE NETWORK

(a)&(b):The Government has established Petroleum & Natural Gas Regulatory Board (PNGRB) under the PNGRB Act, 2006 in the year 2007 which is the authority to grant authorization for the development of Pipelines and City Gas Distribution (CGD) network in Geographical Areas (GAs). PNGRB authorizes entities to develop City or Local Natural Gas Distribution Network as per PNGRB Act, 2006 and the Regulations notified thereunder based on gas availability and techno-commercial viability. The list of PNGRB authorized GAs for development of CGD Network, which includes metropolitan cities and district headquarters is at Annexure-I. PNGRB has authorized Indraprastha Gas Limited (IGL) for development of CGD Network in National Capital Territory (NCT) of Delhi, which also includes Dwarka and Mahavir Enclave areas of New Delhi. Further, no CGD entity has been authorized till date, for development of CGD network in Vaishali District of Bihar.

(c) to (e): List of existing gas pipelines in the country is at **Annexure-II**.

Government has taken a decision to provide a capital grant of Rs.5176 crore (i.e. 40% of the estimated capital cost of Rs.12,940 Crore) to GAIL for development of a 2539 Km long Jagdishpur-Haldia/Bokaro-Dhamra Gas Pipeline (JHBDPL) project, popularly known as the "Pradhan Mantri Urja Ganga" of Eastern India. GAIL has also been entrusted to develop Barauni (Bihar) - Guwahati (Assam) pipeline as an integral part of JHBDPL project which will connect North East region with the National Gas Grid.

On 3<sup>rd</sup> February, 2018, five CPSEs i.e. ONGC, OIL, GAIL, IOCL and NRL have signed a MoU for formation of a Joint Venture Company to develop a Gas Grid in the North-Eastern Region.

List of sanctioned ongoing gas pipeline projects is placed at Annexure-III.

### **ANNEXURE-I**

# ANNEXURE REFERRED IN REPLY TO PART (a) & (b) OF LOK SABHA STARRED QUESTION NO. \*499 TO BE ANSWERED ON 2.04.2018 REGARDING GAS PIPELINE NETWORK

### List of Cities covered with CGD network

Sr. No.	State	Nos of GA	Geographical Area	CGD Entity	
1			Vijayawada	Bhagyanagar Gas Ltd	
2			Kakinada	Bhagyanagar Gas Ltd	
3	Andhra Pradesh	5	East Godawari	JV of APGDC & HPCL	
4			West Godawari	JV of APGDC & HPCL	
5			Krishna	Megha Engineering	
6	Assam	1	Upper Assam	Assam Gas Company Limited	
7	Bihar	1	Patna	GAIL	
8	Delhi	1	Delhi	Indraprastha Gas Limited	
9	Goa	2	North Goa	Consortium of GAIL Gas and BPCL	
10			South Goa	IOCL-Adani JV	
11			Surat -Bharuch- Anklashwer	Gujarat Gas Ltd	
12			Bhavnagar	Gujarat Gas Ltd	
13			Hazira	Gujarat Gas Ltd	
14	Gujarat	22	Jamnagar	Gujarat Gas Ltd	
15			Nadiad	Gujarat Gas Ltd	
16			Navsari	Gujarat Gas Ltd	
17			Rajkot	Gujarat Gas Ltd	
18		Surendernagar		Gujarat Gas Ltd	

19			Valsad	Gujarat Gas Ltd
20			Gandhinagar	Gujarat Gas Ltd
21			Anand(excluding CGMSL area- including Khambhat)	Gujarat Gas Ltd
22			Panchmahal (including Halol)	Gujarat Gas Ltd
23			Kutch (West)	Gujarat Gas Ltd
24			Amerali	Gujarat Gas Ltd
25			Dahej Vagra Taluka	Gujarat Gas Ltd
26			Dahod District	Gujarat Gas Ltd
27			Ahmedabad city	Adani Gas Ltd.
28			Gandhinagar- Mehsana- Sabarkantha	Sabarmati Gas Ltd
29			Patan	Sabarmati Gas Ltd
30			Vadodara	Vadodara Gas Ltd(VGL)
31			Anand	Charotar Gas
32			Banaskantha	IRM Energy Pvt Ltd
33			Rewari	Indraprastha Gas Limited
34			Sonipat	GAIL Gas
35			Faridabad*	Indraprastha Gas Limited
36			Gurgaon*	Indraprastha Gas Limited
37	Haryana	8	Panipat	IOCL-Adani JV
38			Yamunanagar	BPCL
39			Karnal	IGL
40			Ambala & Kurukshetra	Consortium of HPCL and OIL

41	Jharkhand	2	Ranchi	GAIL	
42	onanthana	2	East Singhbhoom	GAIL	
43			Bengaluru	GAIL Gas	
44	Karnataka	4	Dharwad	IOCL-Adani JV	
45	Ramataka	7	Tumkur	Megha Engineering	
46			Belgaum	Megha Engineering	
47	Kerala	1	Ernakulam	IOCL-Adani JV	
48			Dewas	GAIL Gas	
49	Madhya Pradesh	4	Indore (including Ujjain)	Avantika Gas Ltd	
50			Gwalior	Avantika Gas Ltd	
51			Dhar	Perigon Infratech Pvt Ltd	
52 &53			Mumbai, Greater Mumbai, Thane City & Adjoining Contiguous area	Mahanagar Gas Limited	
54				Raigarh	Mahanagar Gas Limited
55	Mahayaahtya	•	Thane district excluding existing GA	Gujarat Gas Ltd	
56	Maharashtra	9	Pune	Maharashtra Natural Gas Ltd	
57			Pune District excluding MNGL area	Mahesh Resources	
58			Ratnagiri	Unison Enviro Pvt. Limited	
59			Solapur	IMC Pvt Ltd.	
60			Kolhapur	Consortium of HPCL & OIL	
61	Odisha	2	Cuttack	GAIL	
62	5 2.51.0		Khorda	GAIL	
63	Punjab	5	Jalandhar	Jay Madhok Energy Pvt Ltd	

64			Amritsar	GSPL
65			Bhatinda	GSPL
66			Rupnagar	BPCL
67			Fatehgarh Sahib	IRM Energy Pvt Ltd
68	Puduchery	1	Yanam	KEI-ROSS
69	Rajasthan	1	Kota	GAIL Gas
70	Telangana	1	Hyderabad	Bhagyanagar Gas Ltd
71	Tripura	1	Agartala	Tirpua Natural Gas Company Ltd
72	UT	1	Dadra & Nagar Haveli	Gujarat Gas Ltd
73	UT	1	Chandigarh	IOCL-Adani JV
74	UT	1	Daman	IOCL-Adani JV
75			Saharanpur	BPCL
76			Gautam Budh Nagar	Indraprastha Gas Limited
77			Ghaziabad	Indraprastha Gas Limited
78			Firozabad (TTZ)	GAIL Gas
79			Meerut	GAIL Gas
80			Khurja	Adani Gas Ltd.
81	Uttar Pradesh	17	Lucknow	Green Gas Ltd
82	1 1445511		Agra	Green Gas Ltd
83			Kanpur	Central UP Gas Ltd
84			Bareilly	Central UP Gas Ltd
85			Jhansi	Central UP Gas Ltd
86			Moradabad	Siti Energy Limited
87			Mathura	Sanwariya Gas
88			Allahabad	IOCL-Adani JV

89			Baghpat	Essel infra		
90					Bulandshahr	IOCL-Adani JV
91			Varanasi	GAIL		
92			Udham Singh Nagar	IOCL-Adani JV		
93	Uttarakhand	2	Haridwar	Haridwar Natural Gas Private Limited (Consortium of GAIL Gas and BPCL)		
94	West Bengal	1	Kolkatta & adjoinging area	Greater Calcutta Gas Supply Corporation Ltd. (GCGSCL)		

Note \* - Matter sub-judice. At present Adani Gas Limited and Haryana City Gas are operating CGD network in Faridabad & Gurgaon respectively.

# ANNEXURE REFERRED IN REPLY TO PART (c) to (e) OF LOK SABHA STARRED QUESTION NO. \*499 TO BE ANSWERED ON 2.04.2018 REGARDING GAS PIPELINE NETWORK

### **Details of Existing Natural Gas Pipeline in the country**

S. No.	Name of the Natural Gas Pipeline	Name of Entity	Capacity (MMSCMD)	Length (Km.)	States through which it passes
1	Hazira-Vijaipur- Jagdishpur -GREP (Gas Rehabilitation and Expansion Project)-Dahej- Vijaipur HVJ/VDPL	GAIL(India) Limited	57	4658	Uttar Pradesh, Madhya Pradesh, Rajasthan, Gujarat
2	Dahej-Vijaipur (DVPL)-Vijaipur- Dadri (GREP) Upgradation DVPL2 & VDPL	GAIL(India) Limited	54	1119	Uttar Pradesh, Madhya Pradesh, Rajasthan, Gujarat
3	Uran-Trombay	Oil and Natural Gas Corporation Limited	6	24	Maharashtr a
4	Dahej-Uran-Panvel- Dhabhol	GAIL(India) Limited	20	875	Gujarat, Maharashtr a
5	Agartala regional network	GAIL(India) Limited	2	61	Tripura
6	Mumbai regional network	GAIL(India) Limited	7	129	Maharashtr a
7	Assam regional network	GAIL(India) Limited	3	8	Assam
8	K.G. Basin network(+RLNG+RI L)	GAIL(India) Limited	16	881	Andhra Pradesh, Puducherry
9	Gujarat regional network(+RLNG+RI L)	GAIL(India) Limited	18	671	Gujarat
10	Cauvery Basin network	GAIL(India) Limited	9	278	Puducherry, Tamil Nadu
11	Dukli Maharajganj (Earlier-Agartala)	GAIL(India) Limited	0.26	5.2	Tripura
12	Rajasthan regional network	GAIL(India) Limited	2	152	Rajasthan
13	EWPL (Kakinada- Hyderabad- Uran-Ahmedabad)	Reliance Gas Transportati	80	1469	Andhra Pradesh, Gujarat,

		on Infrastructur e Limited			Maharashtr a,
14	GSPL's Gas Grid network including spur lines	Gujarat State Petronet Limited	43	2600	Telangana Gujarat
15	Hazira-Ankleshwar	Gujarat Gas Company Limited	5.06	73.2	Gujarat
16	Dadri-Panipat	Indian Oil Corporation Limited	9.5	140	Haryana, Punjab, Uttar Pradesh
17	AGCL's Assam regional network	Assam Gas Company Limited (3 pipeline sections)	2.428	104.73	Assam
18	Dadri-Bawana- Nangal	GAIL(India) Limited	31	835	Punjab, Haryana, Uttar Pradesh, Uttrakhand, Delhi
19	Chhainsa-Jhajjar- Hissar	GAIL(India) Limited	35	265	Haryana, Rajasthan, Punjab
20	Dabhol-Bangalore	GAIL(India) Limited	16	1097	Maharashtr a, Karnataka, Goa
21	Kochi-Koottanad- Bangalore- Mangalore*	GAIL(India) Limited	6	41	Kerala, Tamil Nadu, Karnataka, UT of Puducherry
22	Shadol-Phulpur	Reliance Gas Pipeline Ltd (RGPL)	5	1302	Madhya Pradesh & Uttar Pradesh
	* Partly Commissioned	Total	428	16788	

Note: Pipelines mentioned at Sl. No. 20 & 22 was completed during last 5 years.

### **ANNEXURE-III**

# ANNEXURE REFERRED IN REPLY TO PART (c) to (e) OF LOK SABHA STARRED QUESTION NO. \*499 TO BE ANSWERED ON 2.04.2018 REGARDING GAS PIPELINE NETWORK

### Details of sanctioned ongoing gas pipeline projects in the country

S.	Name of	Name of	Length	Year of	State through
No.	Pipeline	Entity	(Kms.)	Authorization	which it passes
1	Jagdishpur- Haldia & Bokaro- Dhamra	GAIL	2655	2007 & 2016	Uttar Pradesh, Bihar, Jharkhand, West Bengal and Odisha
2	Barauni – Guwahati	GAIL	750	2018	Bihar, West Bengal, Sikkim & Assam
3	Kochi- Koottanad- Bangalore- Mangalore(Ph- II)	GAIL (India) Limited	879	2007	Kerala, Tamil Nadu and Karnataka
4	Bhatinda – Jammu – Srinagar	GSPL India Gasnet Limited	725	July 2011	Punjab, Jammu & Kashmir
5	Mehsana – Bhatinda	GSPL India Gasnet Limited	2052	July 2011	Gujarat, Rajasthan, Haryana and Punjab
6	Mallavaram – Bhopal – Bhilwara via Vijaipur	GSPL India Transco Limited	2042	July 2011	Andhra Pradesh, Telanagana, Chattisgarh, Madhya Pradesh, Maharashtra and Rajasthan
7	Kakinada – Vizag – Srikakulam	AP Gas Distribution Corporation	391	August 2014	Andhra Pradesh
8	Nellore-Vizag- Kakinada	IMC Ltd	525	December 2017	Andhra Pradesh
9	Ennore – Nellore	Gas Transmission India Pvt. Ltd.	430	May 2015	Andhra Pradesh and Tamil Nadu
10	Ennore- Thiruvallur- Bengluru- Puducherry- Nagapatinam- Madurai- Tuticorin	Indian Oil Corporation Ltd.	1385	Dec. 2015	Tamil Nadu and Karnataka

11	Jaigarh- Mangalore	H-Energy Pvt. Ltd.	749	July 2016	Maharashtra, Goa and Karnataka
12	Kakinada- Vijayawada- Nellore	IMC Ltd.	522	Feb. 2018	Andhra Pradesh
		Total	13105		

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